

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2798-JK (LD ) of 2024**

**DATED:- 29 - 02 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Culture Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 29.02.2024

No:- LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government , Culture Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.2798-JK(LD) of 2024 dated 29.02.2024

S. No.	Number and title of case	OIC
1	T.A No. 2361/2021 in SWP No. 1542/2003 titled Ehsan-UI-Haq Vs State and others.	Sh. Mushtaq Ahmad Beigh, Deputy Director Archives, Archaeology & Museums, Kashmir
2	T.A No. 2840/2021 in SWP No. 1449/2018 and contempt No. 511/2018 titled Bashir Ahmad Mushki Vs State and others.	Sh. Mushtaq Ahmad Beigh, Deputy Director Archives, Archaeology & Museums, Kashmir
3	O.A No. 1244/2020 titled Showkat Ahmad Wani Vs State and others.	Sh. Mushtaq Ahmad Beigh, Deputy Director Archives, Archaeology & Museums, Kashmir
4	WPC No. 1168/2023 titled Mohammad Akbar Ali and others Vs UT of J&K and others.	Sh. Mushtaq Ahmad Beigh, Deputy Director Archives, Archaeology & Museums, Kashmir
5	Civil Suit titled Miyan Mohammad Afzal Vs UT of J&K and others	Sh. Mushtaq Ahmad Beigh, Deputy Director Archives, Archaeology & Museums, Kashmir
6	Civil suit titled Peer Mohammad Maqbool Naqashbandi and others Vs Miyan. Mohammad Afzal and others.	Sh. Mushtaq Ahmad Beigh, Deputy Director Archives, Archaeology & Museums, Kashmir
7	OWP No. 857/2013 titled Rattan Chand Vs State of J&K and others.	Dr. Sangeeta Sharma, Assistant Director, Archives, Archaeology & Museums, Jammu
8	OWWP No. 560/2012 titled Gurdeep Singh Vs State of J&K and others.	Dr. Sangeeta Sharma, Assistant Director, Archives, Archaeology & Museums, Jammu
9	WPPIL Nol 13/2016 titled Thakur Chatter Singh Vs State of J&K and others	Dr. Sangeeta Sharma, Assistant Director, Archives, Archaeology & Museums, Jammu
10	OWP No. 52/2019 titled Pawan Singh Jasrotia and others Vs UT of J&K and others.	Dr. Sangeeta Sharma, Assistant Director, Archives, Archaeology & Museums, Jammu
11	WP C No. 1732/2019 titled Pawan Singh Jasrotia and others Vs UT of J&K and others.	Dr. Sangeeta Sharma, Assistant Director, Archives, Archaeology & Museums, Jammu
12	TA No. 342/2020 titled Farida Begum Vs UT of J&K and others.	Dr. Sangeeta Sharma, Assistant Director, Archives, Archaeology & Museums, Jammu
13	T.A No. Reeta Rani Vs Nasreen Khan and others.	Dr. Sangeeta Sharma, Assistant Director, Archives, Archaeology & Museums, Jammu

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